

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(C) No. 949 of 2020**

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**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner	: Mr. Satish Kumar Ughal, Advocate
For the Respondents	: Mr. Sachin Kumar, Advocate

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02/08.07.2020      The present writ petition is taken up today through Video conferencing.

Mr. Sachin Kumar, the learned counsel appearing on behalf of the respondents, prays for and is allowed three weeks' time to seek instruction and file counter affidavit.

Put up this case under the same heading after three weeks.

**(Rajesh Shankar, J.)**

Manish